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Title: Request to government to issue funds for settling pending applications under National Family Benefit Schemes (NFBS). for the poor.

**KUMARI RAMYA HARIDAS (ALATHUR):** Sir, the Government of India has introduced many welfare schemes for the upliftment of the poor, but the benefit of all these schemes is not reaching the beneficiaries in proper time due to different reasons.

I want to point out here the condition of National Family Benefit Scheme. Under this Scheme, the Government distributes a sum of Rs. 20,000 to the helpless family of the deceased, irrespective of the cause of death. It was a consolation to such families, but now-a-days, there takes place a delay in distribution of funds to such families.

**19.03 hrs**

(Shri N.K. Premachandran *in the Chair*)

Sir, I am very anxious because in my constituency itself, there are more than 5,000 applications pending for further steps since 2013. The Government had introduced all the welfare schemes in order to help the poor, but the delay in payment under such schemes makes these schemes useless for the targeted parties.

Hence, I would humbly request the Government to take positive steps to issue funds and settle all the pending applications regarding this scheme immediately. Thank you.